

DIVISION BENCH
COURT - II

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/204(KB)2007
COMP.APPL/42(KB)2010

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND MARCH 2024, 10:30 A.M

IN THE MATTER OF	RAMESH KUMAR AGARWAL & ORS. VS RAMESH KUMAR & CO. PVT. LTD. & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Ratnesh Kumar Rai, Adv.] For the Petitioner
Mr. Ankan Rai, Adv.]

Mr. Jishnu Chowdhury, Adv.] For the Respondent Nos.6 to 9
Mr. Ratul Das, Adv.]
Mr. Anirudha Agarwalla, Adv.]
Ms. P. Garain, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **16th May, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**